

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 382 of 1996

Thursday, this the 12th day of June, 1997.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

1. N.M. Mathew (TS No.3470/Ekm), Naval Physical Oceanographic Technical Officer-A, Laboratory (NPOL), Kakkanad, (Ministry of Defence), Cochin-21
2. T.J. Jose (TS No.3596/Ekm), Technical Assistant. -do-
3. V.N. Viswanathan Nair (TS No.5973/Ekm), Technical Assistant. -do-
4. Chacko Poulose (TS No.4796/Ekm) Technician 'C'. -d-
5. Joy Chummar, Senior Scientific Assistant. -do-
6. M.G. Joseph (TS No.3496/Ekm), Technician 'C'. -do-
7. K.E. Alexander (TS No.26164/MAV), Technical Officer-A. -do-
8. M.J. Davis (TS.No.14849/TCR), Technical Officer-A. -do-
9. E.C. Rajan (TS No.20574/KNKM), Technical Officer-A. -d-
10. P.G. Samuel (TS.No.7029), Senior Technical Assistant. -do-
11. R. Sudhakaran (TS No.1045/QLN), Technical Assistant. -do-
12. Thayil Veluthakunju Suvikramadas, (TS No. 1447/QLN), Technical Assistant. -do-

...Applicants

By Advocate Mr M. Rajagopalan.

Vs.

1. Union of India represented by the Secretary, Ministry of Defence, New Delhi.
2. Controller of Defence Accounts (Pension), Allahabad.
3. Defence Pension Disbursing Officer, Kadavanthra, Ernakulam.
4. Defence Pension Disbursing Officer, Trichur.

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5. Defence Pension Disbursing Officer,
Pathanamthitta.
6. Defence Pension Disbursing Officer,
Quilon.

...Respondents

By Advocate Mr TPM Ibrahim Khan, Sr.CGSC.

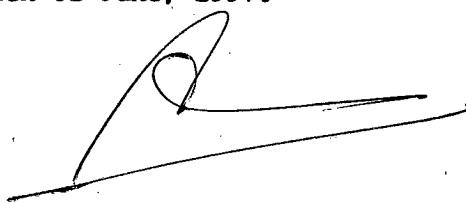
The application having been heard on 12th of June, 97,
the Tribunal on the same day delivered the following:

O R D E R

Learned counsel for the applicants submitted that in view
of the fact that the Review Petition filed before the Apex Court
has been dismissed, the Original Application is not maintainable
and is only to be dismissed.

2. The Original Application is dismissed accordingly. No costs.

Dated the 12th of June, 1997.



A.M. SIVADAS
JUDICIAL MEMBER

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